

- (2) Referral Hospital, Paonta.
- (3) District Hospital, Nahan.
- (4) District Hospital, Mandi.
- (5) District Hospital, Chamba.
- (6) District Hospital, Bilaspur; and five Primary Health Centres (Location not yet decided).

Varanasi-Ghazipur National Highway

3356. Shri Radha Mohan Singh: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the scheme for extending Varanasi-Ghazipur national highway upto Barauni (U.P.) and Chapra (Bihar) in order to improve transport facilities from North Bihar and Barauni bridge to the eastern districts of Uttar Pradesh has been sanctioned;

(b) if so, when the work is likely to be started; and

(c) if the reply to part (a) above be in the negative, when a final decision is likely to be taken?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No, Sir.

(b) Does not arise.

(c) There is no programme of classifying the Varanasi-Ghazipur-Balia-Chapra route as a National Highway. National Highways 2, 30 & 31 already exist and connect Varanasi with Barauni via Sasaram, Arrah, Patna, Bakhtiarpur & Mokameh.

Derailment at Chaparmukh Station

3357. Shrimati Mafida Ahmed: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 672 on the 23rd November, 1960 regarding derailment at Chaparmukh station and state:

(a) whether the Railway Administration has submitted any investigation report; and

(b) if so, what are the findings?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes, Sir.

(b) According to the findings of the District Officers' Joint Enquiry Committee, the derailment was due to failure of Mechanical equipment.

Locomotives

3358. Shri Kumbhar: Will the Minister of Railways be pleased to state:

(a) the number of locomotives of the old stock which were condemned at the end of the First Five Year Plan period in various Indian Railways;

(b) the number of locomotives of old stocks which were condemned during the Second Five Year Plan period each year, Railway-wise;

(c) the number of Locomotives of the old stock which were in use at the beginning of the Second Five Year Plan period Railway-wise;

(d) the number of locomotives bought and brought in use during the Second Five Year Plan period year-wise in various Railways with their cost price;

(e) the number of locomotives which are in use at the end of March, 1961, Railway-wise; and

(f) the amount of repairing charges of the locomotives incurred in each Railway?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) to (f). A Statement is laid on the Table. [See Appendix V, annexure No. 56].

Allotment of Funds to Himachal Pradesh Forest Department

3359. Shri D. C. Sharma: Will the Minister of Food and Agriculture be pleased to state:

(a) the amounts allotted during the financial year 1960-61 to the Himachal Forest Department for the following items:

(i) General Administration;